

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**OA No. 225 of 2017 (S Z)**

B. Prathap Reddy S/o. Venkat Reddy,  
R/o. H. No. 1-36/1/12/37, Chandanagar Village,  
Serilingampally Mandal, Ranga Reddy District,  
Hyderabad and Ors. ...

.....Applicant(s)

Versus

The State of Telangana, Rep. by its Principal Secretary to  
Municipal Administration, Government of Telangana,  
Secretariat Building, Hyderabad and Ors. ...

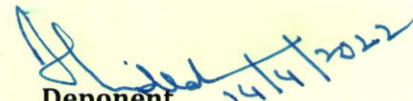
.....Respondents

(HMWS&SB as Respondent No. 3)

**Compliance Report submitted by the HMWS&SB on behalf of the 3rd Respondent**

I, D. Sridhar Babu, son of Sri Kesava Rao, aged 58 years, Resident of Hyderabad, Occupation: Government Service, working as the Director Projects - 1, Hyderabad Metropolitan Water Supply and Sewerage Board (HMWSSB), Hyderabad, State of Telangana, do hereby sincerely state on oath as follows:

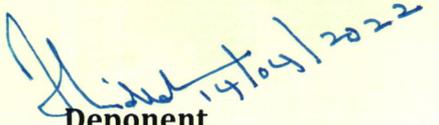
1. I submit that I am the deponent herein and Respondent No.3, I am working as the Director Projects - 1, HMWSSB and as such I am well acquainted with the facts of the case as also I am authorized and competent to file this Compliance Report on behalf of Respondent No.3.
2. HMWSSB is Respondent No. 3 in the aforesaid OA No. 225 of 2017 (SZ), we have to file the Progress Report vide Para No. 56 (vii). Hence, this First Progress Report was already filed as on December, 2021 before the Hon'ble NGT.
3. It is submitted that the Hon'ble NGT vide Order dt. 16.03.2022 has desired to file Compliance Report about implementation of the directions regarding creation of alternate water body to the extent of Ac. 7.00. The Respondent No.3 has been following up the matter with the Government for allotment by way of personal meetings as also letters.  
  
Recently the Respondent No.3 also written letters to (1) the Chief Engineer Lakes, (OSD)-GHMC and (2) Chief Engineer, Department of Irrigation, Hyderabad. The copies of the letters written to the GHMC & Irrigation Departments are also enclosed as Annexure - 1 & 2.
4. The Respondent No.3 is continuously following up the matter with the above officials and will inform the developments in the matter to the Hon'ble NGT.
5. In view of the submissions made above, it is therefore prayed that this Hon'ble NGT may please take note of the Compliance Report in this regard in the Original Application No. 225 of 2017 (S Z) and pass such other and further order or orders as deemed fit and proper in this regard.

  
Deponent 14/4/2022

**DIRECTOR (PROJECTS-I)  
HMWS & SB, Khairatabad,  
Hyderabad - 500 004.**

## VERIFICATION

1, D. Sridhar Babu, Aged 58 years, Resident of Hyderabad, Occupation: Government Service, working as the Director Project - I, HMWSSB, do hereby verify and declare that the contents of the above Application are true to the best of my knowledge, information, as per official records, legal advice and believe the same to be true, hence verified on this the 14<sup>th</sup> April, 2022 at Hyderabad.

  
Deponent

Counsel for the Respondent No.3

DIRECTOR (PROJECTS-1)  
HMWS & SB, Khairatabad,  
Hyderabad - 500 004.

**DIRECTOR (PROJECTS-1)**  
**HMWS & SB, Khairatabad,**  
**Hyderabad - 500 004.**

**D Sridhar Babu,**  
M.E., MIE.,  
Director(Projects-I)



www.hyderabadwater.gov.in  
Metro Customer Care Tel: 155313

**Hyderabad Metropolitan Water  
Supply and Sewerage Board**

5<sup>th</sup> Floor Administrative Building,  
Khairatabad, Hyderabad-500 004 (T.S.) INDIA.  
Fax. No: +91-40-23442855

Lr.No:HMWSSB/DP-I/NGT O.A.No.225/2017/2022-23/ 18/

Dated: // -04-2022

To

The Chief Engineer Lakes(OSD),  
5<sup>th</sup> floor, GHMC Head Office,  
Tank bund, Hyderabad.

Sir,

Sub: HMWSSB – STP Circle –I – Hon’ble NGT, Chennai – Original Application No.225 of 2017 (SZ) NGT Order dt:13.08.2021 & 16.03.2022 – Creation of water body of the size Ac. 7.00 as compensation to replace the 30 MLD STP already constructed at Lingumkunta – Request for identification of suitable land for creation of water body to an extent of Ac.7.00 – Reg.

Ref: 1. Original Application No.225 of 2017  
2. Hon’ble NGT Order Dated:13.08.2021 & 03.02.2022 & 16.03.2022  
3.Lr.No.HMWSSB/STP/O.A.No.225/2021(SZ)/Prg.Report/2022/47-1, dt.07.02.2022  
4. First Progress Report submitted by HMWSSB on behalf of the 3<sup>rd</sup> responded on 24.02.2022  
5. Lr.No.HMWSSB/MD/NGT O.A.No.225 of 2017/2021-22/124, Dt:09.04.2022  
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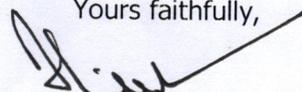
Please refer to the Hon’ble NGT order dt.13.08.2021 passed in OA.No.225 of 2017(SZ) with certain directions, inter alia, the direction vide para no. 56(i) (e) and (vii), while disposing of Original application, where in it was directed to submit progress report.

Accordingly, the first progress report was submitted before the Hon’ble NGT (SZ) on dated 24.02.2022 by HMWSSB vide reference 4<sup>th</sup> cited wherein it was requested the District Collector, Ranga Reddy for allotment of Ac.7.00 land for creation of alternate water body through reference 3<sup>rd</sup> & 5<sup>th</sup> cited.

The Hon’ble NGT order dt.03.02.2022 passed in OA.No.225 of 2017(SZ) has directed the HMWSSB for creation of another water body with in 1(One) year period. Further the Hon’ble NGT order dt.16.03.2022 passed in OA.No.225 of 2017(SZ) vide para no.5, has directed the Chief Secretary, State of Telangana to look into the issue and monitor the same at his personal level so as to give effect to the directions issued by the NGT in its letter and spirit to avoid further adverse consequences of non compliance of the directions issued by the Hon’ble NGT.

In view of the above, it is requested to identify suitable land to an extent of Ac.7.00 for creation of a water body as water body should have a catchment and inlet drains & outlet weir in order to develop water body as per the orders passed by NGT

Yours faithfully,

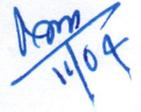
  
Director(Projects-I)  
H.M.W.S. & S.B.

Encl: Hon’ble NGT Orders dt.16.03.2022.



1. Copy submitted to the Special Chief Secretary, MA&UD for favour of kind information.  
2. Copy submitted to the Member Secretary, TSPCB for favour of kind information.





**D Sridhar Babu,**  
M.E., MIE.,  
Director(Projects-I)



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Lr.No:HMWSSB/DP-I/NGT O.A.No.225/2017/2022-23/18/2

Dated: // -04-2022

To

The Chief Engineer,  
Irrigation Department,  
2<sup>st</sup> floor, Jal soudha, Hyderabad.

Sir,

Sub: HMWSSB – STP Circle –I – Hon'ble NGT, Chennai – Original Application No.225 of 2017 (SZ) NGT Order dt:13.08.2021 & 16.03.2022 – Creation of water body of the size Ac. 7.00 as compensation to replace the 30 MLD STP already constructed at Lingumkunta – Request for identification of suitable land for creation of water body to an extent of Ac.7.00 – Reg.

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End: Hon'ble NGT Orders dt.16.03.2022.

Yours faithfully,

**Director(Projects-I)**  
**H.M.W.S. & S.B.**

1. Copy submitted to the Special Chief Secretary, MA&UD for favour of kind information.
2. Copy submitted to the Member Secretary, TSPCB for favour of kind information.

